ब्याज रहित ऋणों का दिया जाना

1357. श्री जगदम्बी प्रसाद यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि क्या सरकार इस प्रकार की योजनाएं बनाने का विचार रखती है, जिनमें :--

(1) 5 से 10 एकड़ भूमि वाले छोटे किसानों को दस वर्ष के लिए बिना ब्याज के ऋण दिये जाने की व्यवस्था हो, जिस से वे अपनी आर्थिक दशा सुधार सकें ;

(2) वनवासियों, हरिजनों तथा पिछड़ी हुई जातियों को अपनी बन्धक रखी हुई भूमि को छुड़ाने के लिए ब्याज रहित ऋण देने की व्यवस्था हो, जिस से कि वे अपनी भूमि का विकास कर सकें तथा उत्पादन बढ़ा सकें ;

(3) अलाभकर जोत वाले किसानों को अविलम्ब ऋण देने की व्यवस्था हो, जिससे कि वे अधिक भूमि वाले व्यक्तियों से भूमि खरीद सकें ; और

(4) छोटे किसानों, कृषि मजदूरों तथा बटाईदारों के, जो फसल कटने के पश्चात् शीघ्र ही अपनी उपज को सस्ते मूल्यों पर बेचने के लिये विवश हो जाते हैं, हितों की रक्षा के लिए भाण्डागारण निगमों द्वारा उन्हें उनकी उपज जमा करके उनकी आवश्यकता पूर्ति के लिए ऋण दिए जाने की व्यवस्था हो, जिस से कि वे उपयुक्त समय पर अपनी उपज को लाभकर मूल्यों पर बेच सकें ?

GRANT OF INTEREST-FREE LOANS

1357. SHRI J. P. YADAV: Will the Minister of FINANCE be pleased to state whether Government propose to prepare Schemes providing for: —

(1) the grant of interest-free loans to small farmers (holding 5 to 10 acres of land) for a period of ten years to enable them to improve their economic condition;

(2) the grant of interest-free loans for securing the release of the lands mortgaged by Vanvasis, Harijans and backward classes to enable them to develop their lands and to augment production;

(3) the grant of loans immediately to the farmers having uneconomic land holdings to enable them to purchase land from persons holding surplus lands; and

(4) the grant of loans for safeguarding the interests of small farmers, agricultural labour and co-sharers, who are compelled to sell their produce soon after the harvest at cheap rates, by advancing them loans through the warehousing corporations against their produce for meeting their requirements and to enable them to sell their produce at remunerative prices atl appropriate time?]

राजस्व और व्यय मंत्री (श्री विद्याचरण शुक्ल) : (1) से (3) ऐसी कोई योजनाएं सरकार के विचाराधीन नहीं हैं ।

(4) प्राथमिक कृषि ऋण समितियां और विपणन समितियां अपने सदस्यों को, उनकी फसल गिरवी रख कर, ऋण देती है ताकि अधिक मूल्य प्राप्त करने के उद्देश्य से, वे सदस्य अपनी फसल को अपने पास रख सकें । जहां कहीं छोटे किसान और सीमान्तिक किसान अपनी फसल को गोदामों में रख सकते हैं वहां वे, गोदामों की रसीदों को गिरवी रख कर, वाणिज्यिक बैंकों से ऋण प्राप्त कर सकते हैं ।

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI VIDYA CHARAN SHUK.LA): (I) to (3) No such schemes are under consideration of Government.

(4) Primary Agricultural Credit Societies and Marketing Societies give loans to their members against the pledge of their agricultural produce in order to enable them to hold over the produce with a view to obtaining better price. Wherever the small farmers and marginal farmers are able to keep the produce in warehouses, they can obtain advances from commercial banks against the pledge of warehouse receipts.]

RISE IN THE PRICE INDEX

1358. SHRI K. L. N. PRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that due to the persistent rise in the price index recently the Union Ministry of Finance has initiated inter-Ministry consultations to tackle this problem;

(b) if so, whethei the Union Government have received coi iplaints recently to the effect that the opei itions of the 14 nationalised banks have p irtly contributed to the rise of more thar seven per cent in the whole-sale price in lex during the first five months of this yeai. and

(c) if so, whcthei this complaint has been examined by Government?

THE MINISTER OF REVENUE AND EXPENDITURE (J-HRI VIDYA CHARAN SHUKLA): (a) The Government keeps the price situation under constant review and any inter-Ministry consultations in this regard are a part of he normal functioning of the Government.

(b) and (c) Whi e no complaint as such has been received, the Government is aware of the views report'd to have been expressed in certain quarters that the advances given by the 14 nations ised banks for consumption rather than lor productive purposes have contributed t the rise in prices in recent months. However, there is no justification for such a view as the nationalised banks advance loa is mainly for productive purposes. While ome banks have given loans for purchasi of durable consumer goods to persons having an assured source of income, they form an insignificant portion of the total Ijnk advances.

1359 [Transfcrn d to the 1st September, 1970.]

REVIEWING COMM TTP.E ON OUT-OF-TURN ALLOTMENTS OF I GOVERNMENT QUARTERS

1360. CHAUDHARY A. MOHAMMAD: Will the Minisi v of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URB.N DEVELOPMENT be pleased to refer o the reply to Starred Question No. 207 »iven in the Rajya Sabha on the 5th May, 970 and state:

(a) what is the lumber of cases, category-wise, of out-of-tiin allotment of quarters! to Central Goverr inent employees in Delhi, that have been reviewed by the committee so far; and

(b) the time b when the review of remaining cases will be completed?

THE MINIST1 R OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARI-MAL GHOSH): a) The Committee has so far reviewed 258 cases and the type-wise break-up is as undci :—

Type I	1
Type II	95
Type III	92
Type IV	58
Type V	11
Type VI	1
TOTAL	258

(b) It is not possible at this stage to precisely indicate the period by which it will be possible to review the remaining cases.

मैडिकल कालेज में दाखिले के सम्बन्ध में भ्रष्टाचार

1361. **श्री राम सहाय : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मैडीकल कालेजों में दाखिलों के संबंध में सामान्यतः फैले हुए भ्रष्टाचार के बारे में कोई अभ्यावेदन प्राप्त हुआ है ; और

(ख) क्या देश भर के मैडीकल कालेजों में विद्यार्थियों के दाखिले के लिए एक-सी प्रक्रिया तथा पद्धति चालू करने का कोई प्रस्ताव सरकार के विचाराधीन है ।

CORRUPTION IN MEDICAL COLLEGE ADMISSIONS

1361. SHRI RAM SAHAI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether any representation has been received by Government regarding corruption generally prevailing in the matter of admissions to medical colleges, if so, the details thereof; and

(b) whether there is any proposal under Government's consideration to introduce a uniform procedure and system for admission of students into medical colleges all over the country?]

स्वास्थ्य, परिवार नियोजन और निर्माण, आवास और नग विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) : (क) जी, नहीं ।

(ख) चिकित्सा शिक्षा 'राज्य का विषय है । मैडीकल कालजों का प्रशासन राज्य सरकारें चलाती हैं और वे अपने अपने विश्वविद्यालयों से सम्बद्ध होते हैं । मैडीकल कालेजों में दाखले की पद्धति दाखले के नियमों के अनुसार चलती है जो

†[ ] English translation.